

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:281
ANSWERED ON:13.08.2010
RECOGNITION OF MEDICAL COLLEGES BY MCI
Patel Shri Kishanbhai Vestabhai;Singh Shri Bhupendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the criteria prescribed for the recognition of Government as well as private medical colleges;
- (b) whether the Government proposes to undertake reforms and further improve and regulate the medical education in the country, in view of the irregularities reported in the Medical and Dental Councils of India;
- (c) if so, the details thereof;
- (d) the details of the medical colleges/institutions recognized during the tenure of the former president of MCI charged with corruption; and
- (e) the measures taken/proposed to review the recognition of such colleges/institutions?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(e):A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 281 FOR 13TH AUGUST, 2010

All Government and private medical colleges are recognized as per the provisions of Indian Medical Council (IMC) Act, 1956 and Regulations made thereunder. Recognition of a medical college is considered when the first batch of MBBS students appears in the final university examination. For this purpose, the Medical Council of India (MCI) inspects the medical colleges to assess the standards of examination and facilities available at the college as per the minimum standard requirement as prescribed in Medical Council of India Regulations, 1999. Based on the recommendations of the Council, the Central Government recognizes and notifies particular medical qualification being awarded to the students of that college under Section 11(2) of IMC Act, 1956.

The Central Government has proposed to set up a National Council of Human Resources in Health (NCHRH) as an overarching regulatory body for health sector to reform the current regulatory framework and enhance supply of skilled personnel. The proposed NCHRH will coordinate all aspects of medical, dental, nursing, pharmacy & paramedical education. It will consist of senior professionals and experts, selected/nominated by the most stringent standard.

As per information provided by MCI, 20 medical colleges were considered by MCI for recognition during the tenure of the former president of MCI from 01.03.2009 to 10.5.2010. Out of these, 17 medical colleges have been recognized under Section 11(2) of IMC Act, 1956 and 03 medical colleges one each in Andhra Pradesh, Karnataka and Maharashtra are to be reconsidered by the newly constituted Board of Governors, MCI.